

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 135

IA(I.B.C)/533(CH)2023

IA(I.B.C)/783(CH)2024

IA(I.B.C)/1079(CH)2024

IA(I.B.C)/1297(CH)2024

IA(I.B.C)/1453(CH)2024

In

CP (IB) No. 365/Chd/HP/2019

(Admitted)

IN THE MATTER OF:
SNK Rolling Bearings

... Petitioner-Operational Creditor

Versus

Hoshiar Nirvair Tractors Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 9, 33, 60(5) IBC 2016

Order delivered on 08.07.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.08.2024.

Sd/-

Court Officer